

P.A SANGMA FELLOWSHIP

COMPLETE NOTES ON DAY OF THE TRAINING-4

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GOVT OF MEGHALAYA

Ma'am started today's class by explaining PWDV Act

PHYSICAL VIOLENCE

Ma'am started to share the understanding with an illustration. There was a lady veterinary doctor. She was filthy rich. She got married to a person who did not pass class 12 as well. He is amused with his daggers. The husband used to torture her wife at times and one day kicked her in her hips. She fractured her hips in the process. The Nazareth hospital reports aided proving her domestic violence to be real. The situation here is while ma'am was in the committee she found patriarchal mindset in the women as well. She took the side of the victim and pressed on for separation.

SEXUAL VIOLENCE

- Ma'am wants us to research on the grey areas where the marital rape takes place in the interior villages. How to tackle these issues?
- Forced pornography is sexual violence or watching pornography or unwelcomed sexual conduct comes under the ambit.
- Any comments sexual in nature is sexual violence

Ma'am gave us an illustration, Women sell betel nuts in PB, Husband is a drunkard she has to feed children for which she has to stay in PB till 7:30 to make money. To sustain, she needs to have good communication skills to attract customers. One day, husband came to her shop and told her slut near everyone. She is humiliated near everyone. She was abused also at home even though she is the breadwinner of the family giving money to him – This section got attracted.

VERBAL AND EMOTIONAL VIOLENCE

It includes situations like:

- Accusation on character
- insult for not having any male child
- insult for not giving dowry
- preventing you or the child in your custody from attending school, college or any other educational institutions

Ma'am gave an illustration of Panipat, there are vans (Omni) in Panipat which determine the sexuality of children. It is done in the first trimester even the abortion is done by them. If looked at Ri bhoi district bordering Assam, plain belts of Garo hills it can be noticed that there are rampant inter marriages taking place between non-tribal people.

Ma'am wants research to be done on Bakijai matters

There are also child trafficking through inter marriages in RI-Bhoi district.

The people in Ri-bhoi district bordering Assam goes to Assam to check the gender of the unborn child as Meghalaya is strict with its rule on fertility tests.

There were also discussions that took place on whether dowry as gifts is acceptable or not.

ECONOMIC VIOLENCE

- Not providing money for maintaining you or your children
- Not providing food shelter medicines etc for you or your children
- Stopping you from carrying on your employment
- Disturbing you in carrying on your employment
- Taking away your salary, income, wages etc
- Forcing you out of the house you live in
- Stopping you from using or accessing any part of the house
- Not allowing use of clothes, articles or things of general household use
- Not paying rent if staying a rented accommodation

There were further discussions on who is the Victim and who is the perpetrator?

WHAT DO WE NEED TO DO?

- Raise your voice
- Talk to your friends and relatives about it
- Talk the help of NGO or police

- Take the help of PWDV Act 2005 and contact the protection officer of your area and register Domestic Incident Report
- Can go directly to the Magistrate

NEXT SESSION

Exercise on ETHICAL VALUES where I had to present.

EXERCISE 1

The Ethical values which were at play are:

- Trustworthiness in his work, Honesty reliability, loyalty
- Responsibility, Accountability, pursuit of excellence, and self-Restraint
- Fairness - Open and un-biased process, impartiality and equity
- Respect - Civility, courtesy, decency, tolerance and compassion
- Rules of Conduct - Especially those regarding financial gains, use of resources, transparency, accountability and fair process.

Corruption angle was brought in the picture as well.

Understanding the exercise it was realised temptation is like a spark, which starts the fire. If a person is having strong ethical upbringing then the presence of ethical values will still not tweak the rules and he will be fair in dealings. But we cannot solely depend upon that. We can continue to educate them pros and cons of deviating, support ethical behavior and severely act against defaulters.

EXERCISE 2

- There should be equity and inclusiveness
- How this can be achieved outside the social context was the point of discussion

EXERCISE 3

This exercise had a play of law and ethics.

The Contract Act was cited while discussing the issues.